

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2971
TO BE ANSWERED ON 28.12.2018

RAJIV GANDHI SCHEME FOR EMPOWERMENT OF ADOLESCENT GIRLS

2971. SHRI V. PANNEERSELVAM:
SHRI BHOLA SINGH:
DR. SUNIL BALIRAM GAIKWAD:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the aims, objectives and salient features of Rajiv Gandhi Scheme for Empowerment of Adolescent Girls and achievements made so far thereunder;
- (b) whether the Government has reviewed the performance of the Rajiv Gandhi Scheme for Empowerment of Adolescent Girls, if so, the details and the outcome thereof;
- (c) the budgetary allocation along with the funds allocated/released and utilized under the scheme during each of the last three years and the current year, State/ UT-wise;
- (d) whether the Government is finding it difficult to extend the reach of the scheme to more districts, if so, the details thereof and the reasons therefor;
- (e) whether the Government has taken note that 56.2 percent of adolescent girls are anaemic and suffer from other general health issues due to lack of education and social backwardness; and
- (f) if so, the measures taken by the Government to spread awareness about female adolescent health in schools and communities under the said scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) Scheme for Adolescent Girls (earlier named as Rajiv Gandhi Scheme for Empowerment of Adolescent Girls), a Centrally Sponsored Scheme aims to improve the nutrition and health status of out of school adolescent girls of age 11-14 years and to motivate these girls to go back to formal schooling or skill training. The scheme has two components Nutrition and Non-Nutrition. Nutrition support of 600 calories, 18-20 grams of protein and micronutrients @ Rs. 9.5 per beneficiary per day for 300 days in a year is provided to adolescent girls under the nutrition component of the scheme. The non-nutrition component of the scheme has a built-in factor to motivate out of school girls to go back to formal schooling or skill training. Other services of Non Nutrition component are IFA supplementation, Health check-up and Referral services, Nutrition & Health Education, Life Skill Education and counselling/guidance on accessing public services.

- (b) The Government is reviewing the performance of the Scheme at regular intervals on a quarterly/annual basis to identify gaps for taking corrective measures. Monitoring committees are set up at all levels (National, State, District, Block and Village level) to take stock of the progress of the scheme as also strengthen the coordination and convergence between concerned departments.
- (c) Budgetary allocation of the scheme, State/ UT-wise details of funds released and utilisation reported by States/UTs under the scheme during each of the last three years and the current year is at **Annexure-1 & 2**.
- (d) The Scheme is Pan-India and has been extended to all the districts of the country with effect from 01.04.2018.
- (e) & (f) Yes Madam, the Government has taken note of findings of National Family Health Survey (NFHS-4) which reported 53.1 % of women age 15-49 years are anaemic. One of the objectives under the Scheme for Adolescent Girls is IFA Supplementation for which State Government /UT concerned establish convergence with Health Department to ensure the supply of adult tablets of IFA to each beneficiary. Besides, Information on food fortification, dietary diversification, advantages of IFA tablets supplementation and its consumption with food for combating IFA deficiency is provided to the beneficiaries under the scheme.

Annexure -1

Statement referred to in reply to part (b) & (c) of the reply to Lok Sabha Unstarred question No 2971 for 28.12.2018

The budgetary allocation/funds released/utilized during each of last three years and the current year is as under:

(Rs. in crore)

Year	Budget allocated	Funds released	Funds utilized
2015-16	475.5	470.40	494.51
2016-17	460	477.00	507.22
2017-18	460	446.29	358.02
2018-19	500	136.25	15.93

Annexure -2

Statement referred to in reply to part (b)& (c) of the reply to Lok Sabha Unstarred question No 2971 for 28.12.2018

State/UT-wise Fund released/ utilized under Scheme for Adolescent Girls during each of the last three years and current year

(Rs. in lakh)

S. No.	States/UTs	2015-16		2016-17		2017-18		2018-19	
		Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilized
1	Andhra Pradesh	675.68	762.79	762.99	1710.10	2259.52	2050.18	941.71	35.60
2	Arunachal Pradesh	78.41	152.86	126.25	83.49	87.96	42.76	*0.00	NR
3	Assam	817.44	1429.75	1356.94	149.18	341.92	0.00	*0.00	NR
4	Bihar	875.28	1090.17	2696.83	2315.55	4003.74	2742.76	25.54	NR
5	Chhattisgarh	2072.23	2203.10	1389.69	2772.50	2792.61	1795.87	596.66	NR
6	Goa	337.91	337.91	131.50	259.21	302.77	302.76	0.20	0.10
7	Gujarat	2234.25	6023.25	8443.18	6323.17	2690.09	2936.50	3929.30	NR
8	Haryana	812.47	564.41	104.74	573.65	589.97	363.75	37.41	0.00
9	Himachal Pradesh	956.78	958.74	720.45	1349.14	1129.42	371.94	*0.00	NR
10	Jammu & Kashmir	156.27	227.13	194.63	184.69	255.91	26.67	533.70	NR
11	Jharkhand	193.31	1056.64	145.57	1465.35	1495.55	154.54	*0.00	NR
12	Karnataka	3164.54	2672.50	740.73	2642.58	2466.93	1819.93	906.95	NR
13	Kerala	1201.84	1165.99	1057.73	893.89	692.91	632.13	*0.00	NR
14	Madhya Pradesh	8746.45	8199.59	5302.02	8466.04	8641.18	7125.70	3480.89	1418.07
15	Maharashtra	1531.25	5252.78	5334.42	3541.02	3995.68	3530.70	1798.61	NR
16	Manipur	95.82	49.65	49.65	161.87	170.28	62.34	*0.00	NR
17	Meghalaya	232.04	232.04	919.65	919.65	528.83	540.36	9.09	0.00
18	Mizoram	90.65	103.49	91.78	103.40	123.95	123.15	54.79	NR
19	Nagaland	188.39	173.95	206.31	206.31	193.14	191.61	47.01	47.01
20	Odisha	3477.67	3657.00	2867.25	3443.78	2442.60	2345.40	866.77	NR
21	Punjab	814.70	0.00	0.00	448.77	40.60	440.65	26.30	NR
22	Rajasthan	3275.09	8.85	0.00	22.49	39.38	0.00	*0.00	NR
23	Sikkim	48.20	32.54	32.54	16.90	15.42	27.45	*0.00	0.00
24	Tamil Nadu	4131.91	3896.38	2655.26	3076.85	3196.22	1556.44	*0.00	NR
25	Telangana	1242.82	1144.78	572.39	0.00	81.40	0.00	*0.00	NR
26	Tripura	417.25	358.74	334.81	819.62	674.38	185.59	*0.00	92.28
27	Uttar Pradesh	8823.48	6031.14	10932.99	7631.00	4486.13	4815.01	*0.00	0.00
28	Uttaranchal	14.12	39.25	43.02	3.77	3.30	0.00	*0.00	NR
29	West Bengal	*0.00	1221.44	40.41	340.08	282.47	992.63	31.10	NR
30	A & N Islands	44.14	42.49	107.05	50.65	51.35	15.52	3.18	0.00
31	Chandigarh	14.01	9.33	12.11	7.84	12.68	5.81	2.33	NR
32	Daman & Diu	0.00	0.00	14.14	15.94	14.14	14.07	4.53	NR
33	D & NH	16.44	14.41	16.44	16.44	16.44	12.64	4.94	NR
34	Delhi	228.43	317.17	276.66	687.49	490.19	570.32	320.31	0.17
35	Lakshadweep	12.03	3.30	2.20	1.80	11.65	2.82	3.11	0.05
36	Pondicherry	19.27	17.97	17.72	18.67	8.81	4.74	0.51	0.04
	Total	47040.57	49451.53	47700.06	50722.88	44629.53	35802.74	13624.94	1593.32

*Funds have not been released to the States due to savings available with the States NR – Not Reported